



## **Bread outlets violating rules: NGO**

Team Herald

PANJIM: The GOACAN has brought to the notice of the Directorate of Food and Drug Administration that shops and outlets selling bread in different parts of Goa continue to violate the rules that require them to display the details of their FSSAI licence.

In a letter to DFDA Director Jyoti Sardesai, GOACAN has pointed out that as per the guidelines issued by the Directorate; bakeries were required to display the FSSAI licence details on the bicycles distributing bread to the public. However, these guidelines continue to be violated. GOACAN has also stated that it was found that many of the staff employed in the bakeries, sale outlets and those selling bread using bicycles do not have valid DHS Sanitary Cards.